

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.321

IA-5701/2021IA-5702/2021IA-5703/2021IA-5704/2021
In
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

.....APPLICANT/PETITIONER

Vs.

GRJ Distributors and Developers Private Limited.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 23.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (TECHNICAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:Adv. Piyush Singh, Adv. Aditi Sinha
Lokesh Bhola and Kapil Bakshi Counselin all 4 I.A. Being
No. As 5701, 5702, 5703 and 5704 of 2021

For the Respondent

:Vivek Kohli Senior, Sandeep Bhuraria and Aman Anand
Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.01.2022.


(Madhu Narula)
Court Officer (Court III)